

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.592/92 Andhra 100052 Date of Order: 21.9.1992

BETWEEN :

K. Manyam

Applicant.

A N D

1. Sub Divisional Officer,
Telecommunication, Gadwal,
of Mahaboobnagar District.

2. Telecom District Engineer,
Mahaboobnagar.

3. Chief General Manager,
Telecommunication,
Boorsanchar Bhavan,
Hyderabad.

.. Respondents.

Counsel for ...

.. Mr. K. Venkateswara R
.. Mr. V. Rajesh ...
for
Mr. N. V. Ramana Addl

CO:AM:

HON'BLE SHRI R. BALASUBRAMANIAN, MEMBER (ADMN.)

HON'BLE SHRI C. J. ROY, MEMBER (JUDL.)

(Order of the Division Bench delivered by

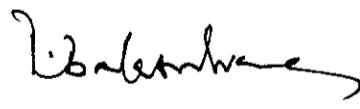
Hon'ble Shri R. Balasubramanian, Member (Admn.)).

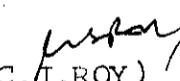
This application is filed by Sri K. Manyam against the Sub Divisional Officer, Gadwal and 2 others with a prayer to reengage him as Casual Mazdoor.

The applicant was disengaged on 1.1.1986 and it is only now on 15.7.1992 that he files this OA along with a delay condonation petition by MA.1000/92. It is the case of the learned counsel for the applicant that the cause of action arose only on 27.7.1991 when the Telecom District Engineer, Mahaboobnagar finally stated that the request of the applicant could not be ~~acc~~eeded to (A-1)

We find that enormous delay in filing this application and it is badly hit by Section 21 of the Administrative Tribunals Act. The applicant is not maintainable and ~~as such~~ hence summarily rejected at the admission stage itself with no order as to costs.

In view of the orders passed in the OA ~~also~~ the MA is stands dismissed with no order as to costs.


(R. BALASUBRAMANIAN)
Member (Admn.)


(C.J. ROY)
Member (Judl.)

Dated : 21st September, 1992

(Dictated in the Open Court)


Dy. Registrar

To

1. The Sub Divisional Officer, Telecommunication, Gadwal, Mahaboobnagar Dist.
2. The Telecom Dist. Engineer, Mahaboobnagar.
3. The Chief General Manager, Telecommunication, Doosanchar Bhavan, Hyderabad.
4. One copy to Mr. K. Venkateswara Rao, Advocate, 16-11-418/3/2 Moosarambagh, Hyderabad.
5. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
6. One spare copy.

pvm.


Addl. CGSC. CAT. Hyd.

(2)

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANTRASEKHAR REDDY :
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 21-9-1992

~~ORDER~~ / JUDGMENT

R.A./C.A./M.A. No.

in

O.A. No. 592/92 with MA (1000) PL
T.A. No. (W.P. No.)

Admitted and interim directions
issued

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered / Rejected

No orders as to costs.

pvm.

